

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2182
ANSWERED ON:05.08.2003
PUNJAB LAND REVENUE ACT, 1887
SHEESH RAM SINGH RAVI

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that the Punjab Land Revenue Act, 1887 is still in force despite its having been repealed on the commencement of Delhi Land reforms Act, 1954;
- (b) if so, the reasons therefor;
- (c) whether large scale unauthorised constructions have come up on agricultural land allegedly taking plea of Punjab Land Revenue Act, 1887;
- (d) if so, whether the Government are not taking any action to remove unauthorised constructions or are not initiating proceeding under section 81 of the Delhi Land Reforms Act, 1954; and
- (e) if so, the policy of the Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

- (a): The Punjab Land Revenue Act, 1887 was repealed insofar as its provisions were inconsistent with the Delhi Land Reforms Act, 1954.
- (b): The Government of National Capital Territory of Delhi has reported that the certain provisions of Punjab Land Revenue Act, 1887 like definition of Estate in Section 3(1) and keeping of records as per provisions of Section 31 and 32 not incorporated in the Delhi Land Reforms Act, 1954 are still in force in Delhi. Hence certain rights accrued to a land owners in Punjab Land Revenue Act are decided under this Act.
- (c) to (e): There is no provisions under the Punjab Land Revenue Act to take action in case of illegal construction (unauthorized construction) on agricultural land. In case an unauthorized construction is carried out on agricultural land governed by the provisions of Punjab Land Revenue Act, 1887, administrative instructions are issued by the concerned Deputy Commissioner to stop and remove the unauthorized constructions. Where land is regulated under Delhi Land Reforms Act, action under section 81 of DLR Act, 1954 is initiated.